Annexure 3

Name of the corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17.03.2020 List of stakeholders as on: 07-02-2023

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

| Sr. | Name of | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if |
|-----|----------|---------------------------|---------|---------------------------|-----------|------------|---------|----------|------------|----------------|------------|--------------|-------------|
| No. | Creditor | Date of | Amount | Amount of | Nature of | Amount | whether | % of | contingent | any mutual | claims not | claims | any |
| | | receipt | Claimed | claim admitted | claim | covered by | related | voting | claims | dues, that | admitted | under | |
| | | | | | | guarantee | party | share in | | may be set-off | | verification | |
| | | | | | | | | CoC | | | | | |
| 1 | | | | | | | | | - | - | - | - | |
| | Total | | | - | | | | | - | - | - | - | |